[7 July, 2014]

Unstarred Questions

231

Written Answers to

Ground Water Recharge System

Krishna

purpose and Diversion of

84.70 TMC to

Pradesh

Act-2004.

Reorganisation

†115. SHRI SANJAY RAUT: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Central Ground Water Board has identified 9,41,541 square km. area in the country where ground water recharge system can be installed as roof top rain water harvesting to collect the rainwater in the cities and as ponds, pools and checkdams in the villages; and
- (b) if so, the planning of Government to implement this system throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGAREJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes Sir. Central Ground Water Board (CGWB) has prepared a conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" during the year 2013, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the Country in an area of 9,41,541 square

[†]Original notice of the question was received in Hindi.

232

km by harnessing surplus monsoon runoff to augment ground water resources. The Master Plan has been circulated to all State Governments and is available in Public Domain.

Water being a State subject, necessary measures are being undertaken by the State Governments for rainwater harvesting and artificial recharge to ground water. Government of India is promoting rainwater harvesting and artificial recharge measures in the Country, by supplementing the efforts of State Governments through technical and financial support under various schemes.

Planning for pollution free Ganga

†116.SHRI VIJAY GOEL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that Government has chalked out an action plan for making sacred river Ganga pollution free;
 - (b) the salient features of the action plan;
 - (c) by when this action plan would come into effect; and
 - (d) the expenditure likely to be incurred on it?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) Government is committed for rejuvenation of River Ganga. Consultation with different stakeholders *viz.*, Ministries such as Ministry of Environment and Forests; Water Resources, Ganga Rejuvenation and River Development; Urban Development; Tourism; Shipping; Drinking Water Supply and Sanitation; Rural Development, etc., as well as academics, technical experts and NGOs associated with cleaning of Ganga, is in progress. Crystallisation of action plan, including framing of its salient features, time line and likely expenditure would be known only after the finalization of the action plan for cleaning of river Ganga.

Irrigation facilities in backward and rural areas

†117. SHRI RAMDAS ATHAWALE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the means through which irrigation facilities are being provided in the country especially in backward and rural areas, as on date;
 - (b) the details of break-up of irrigation facilities, State-wise;
 - (c) whether any steps have been taken to increase irrigation facilities State-wise;
- (d) if so, the total number of drought affected areas which are likely to have irrigation facilities by the end of current Five Year Plan, State-wise; and

[†]Original notice of the question was received in Hindi.